## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 120/BB/ 2017	- For filing objections	Rule-6 of IB	Fire Trix Engineering & System Pvt. Ltd. Vs Maxitech Engineering Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM		SIGNATURE
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2.	K. GAURAN. KUN	IRR PCS for 19. Petitioner	K M
	98844643	19. Petitime	

PCS for petitioner is present. Counsel for corporate debtor is also present. Objections are filed.

For hearing, list it 05.03.2018.

MEMBER (T)

MEMBER (J)